

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ambuja Cement Limited
Vs.

...Appellant(s)

Himachal Pradesh Electricity Regulatory
Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Mr. Saurabh Jain

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **02.12.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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